

20

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 356/2005  
OA 535A/2004

New Delhi, this the 30<sup>th</sup> day of November, 2005

HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A)  
HON'BLE MR. MUKESH KUMAR GUPTA, MEMBER (J)

1. Constable Harpal Singh No. 710/N..W
2. Constable Kartar Chand .....Applicants

(By Advocate Shri B.B. Raval for Sh. Sachin Chauhan)

VERSUS

1. Shri Satish Chandra  
Joint Commissioner of Police,  
Northern Range, Police Headquarters,  
I.P. Estate, M.S.O. Building,  
New Delhi.
2. Shri Ram Kumar Verma  
Addl. Dy. Commissioner of Police,  
North West District,  
Through Police Headquarters  
I.P. Estate, M.S.O. Building,  
New Delhi. ....Respondents.

(By Advocate Shri Ajesh Luthra)

O R D E R (ORAL)

By Shri V.K. Majotra, Vice-Chairman (A):-

It is not disputed that Hon'ble High Court has granted a stay order against the orders of this Tribunal in OA 535A/2004.

2. In view of the above, the present proceedings of CP are dropped and notices to respondents are discharged. Applicant shall be at liberty to revive the CP, if necessary, at an appropriate time.

  
(Mukesh Kumar Gupta)  
Member (J)  
/gkk/

  
30.11.05  
(V.K. Majotra)  
Vice-Chairman (A)